

Shri Annasahib Shinde: No, Sir. The question regarding fertilizer capacity not being utilized fully and consequent under production may be addressed to the Ministry of Petroleum and Chemicals. As regards prices I have already explained the position to the House.

Shri M. R. Krishna: May I know whether there is any difference in price charged to the big landlords who are entitled to get agricultural loans etc. and the prices which are charged to small land-owners who are not eligible for any loan? I would also like to know whether there are any complaints that for the 30 per cent production allowed to be sold by the manufacturers the prices charged are not according to the prices fixed by the Government?

Shri Annasahib Shinde: In regard to the first part of the hon. Member's question there is no discrimination whatsoever between a big farmer and a small farmer in regard to the prices at which fertilizers are made available. In regard to the second part of the hon. Member's question, I have already explained the position that 30 per cent of the indigenous production is allowed to be sold freely by the manufacturers.

Shri Shri Chand Goel: In view of Government's determination to increase agricultural production and in view of the shortage of fertilizer I would like to know whether the Government has any plan to augment the supply of fertilizers, because the prices certainly depend on demand and supply and if supplies are augmented the prices are likely to come down. I would also like to know the plan of the Government to increase fertilizer production in the next Plan so that the farmers are in a position to get the required quantity at reasonable prices.

Shri Annasahib Shinde: I can understand the anxiety of the hon. Members to increase the availability of fertilizers. But may I submit for the information of the hon. House that

this year the availability of fertilizer is much more than it was ever before? We have made larger quantities available to the farmers this year? For instance, we are making available nitrogenous fertilizer to the tune of 13.5 lakh tons, phosphatic fertilizers to the tune of 5 lakh tons and potash to the tune of 2.17 lakhs tons. I think the availability is 50 to 60 per cent more than that of last year.

Decontrol of Sugar

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*453. **Shri Yashpal Singh:**
Shri P. Ramamurti:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the sugar mill owners have asked for decontrol of sugar as a measure to boost sugar production;

(b) if so, whether Government have considered their demand; and

(c) the steps Government have taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) and (c). Decontrol does not seem to be feasible in the present sugar situation.

श्री यशपाल सिंह : मैं कृषि मंत्री जी को इस बात के लिये बधाई देता हूँ कि उन्होंने मिल मालिकान को आगाह किया है, उन्हें बड़ी जवदस्त वार्निंग दी है। हम लोग जो गन्ना पैदा करते हैं हमारे देश का हफ्ता दो दो साल बाद तक दिया जाता है और मिल मालिकान अपनी इंडस्ट्री बढ़ाते रहते हैं। मैं जानना चाहता हूँ कि आपके इस ध्यान के बाद भी मिल मालिकान ने कहीं पर पेमेंट शुरू किया है या नहीं किया है यदि नहीं किया है तो कब तक उनके खिलाफ आप ऐक्शन ले लेंगे ?

श्री अटल बिहारी वाजपेयी सवाल
क्या है, सप्लीमेंटरी क्या है।

श्री यशपाल सिंह : शूगर के बारे में है, डिक्ट्रोल का है ।

Shri Annasahib Shinde: The payment of sugarcane price is government....

Shri K. N. Tiwary: Sir, how is he replying? The question is different. It does not concern this.

अध्यक्ष महोदय : अब आप दूसरा सवाल पूछिये ।

श्री यशपाल सिंह : पहला तो मजूर नहीं हुआ है । इसलिए यह पहला ही मेरा सवाल होगा । दूसरा बाकी बच जाएगा ।

अकेले उत्तर प्रदेश में हमारी गवर्नमेंट को डेढ़ सौ करोड़ रुपये का नुकसान हुआ है । वह इसलिए हुआ है कि काश्तकार को जो उसके गन्ने का पैसा था वह नहीं मिल सका और मिल मिलकों को गुड़ बनाने की इजाजत नहीं मिल सकी । आज अगर डिक्ट्रोल कर भी दिया जाता है तो यह डेढ़ सौ करोड़ रुपये का नुकसान जो उत्तर प्रदेश की सरकार को हुआ है यह किम तरह से पूरा हो सकेगा और सरकार के मामले क्या दिक्कत है जो डिक्ट्रोल नहीं कर रही है ?

Shri Annasahib Shinde: I have mentioned in the main answer that we are not contemplating decontrol of sugar.

श्री कंचर लाल मुस्त : मंत्री महोदय ने कहा है कि कुछ कारणों की वजह से हम डिक्ट्रोल नहीं कर पा रहे हैं । मैं जानना चाहता हूँ कि वे कारण क्या हैं ? क्या उनमें से एक कारण यह भी है कि शूगर का प्रोडक्शन गिर गया है ? यदि हाँ तो इसका क्या कारण है ? पहले कितना प्रॉडक्शन होता था और अब कितना प्रोडक्शन होता है ?

Shri Annasahib Shinde: The main reason why at the moment we do not contemplate decontrol is that if sugar is decontrolled, as a result of inadequate availability of sugar in the market prices will shoot up and that

will have a very adverse effect on the economy. As far as the other part of the question is concerned, up to the end of October this year's production is likely to be 21.8 lakh tonnes as compared to 35 lakh tonnes of last year.

श्री अक्षय सिंह : क्या मंत्री महोदय को मालूम है कि चीनी बाजार में साढ़े तीन रुपये और चार रुपये किलो बिक रही है ? यदि चीनी को इतनी ज्यादा कमी है तो क्या कारण है कि इसको बाहर से मंगा कर लोगों को नहीं दिया जाता है ? क्यों नहीं उस तरह से किया जाता है जिस तरह से श्री रफी ग्रहमद कदवई साहब ने 1956 में विदेशों से चीनी मंगा कर उपभोक्ताओं को दी थी ?

Shri Annasahib Shinde: We are not thinking of importing sugar. It would be unfortunate if we start thinking in terms of importing sugar.

Jets for Air-India

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- *454. **Shri Madhu Limaye:**
Shri George Fernandes:
Shri J. H. Patel:
Shri Umanath:
Shri K. Ramani:
Shri S. K. Tapuriab:
Shri K. P. Singh Deo:
Shri N. K. Somani:
Shrimati Tarkeshwari Sinha:

Will the Minister of **Tourism and Civil Aviation** be pleased to state:

(a) whether the Air-India had ordered two Supersonic "Concorde" jets for its international fleet;

(b) whether it is now proposed to cancel this order in preference to four Boeing-747 aircraft known as "Jumbo" jets;

(c) if so, the estimated penalty required to be paid to the Anglo-French Company for cancellation of the earlier order; and

(d) the circumstances under which the decision to cancel the earlier order was taken?